

(ब) यदि हाँ, तो उन पर सरकार की क्या प्रतिनिध्या है ?

पेट्रोलेियम तथा रसायन और उर्ध्वरक मंत्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र) : (क) और (ख) सरकार कीटनाशी पदार्थों (पेस्टीसाइड्स) के मूल्यों को कम करने के लिए विभिन्न उपायों पर विचार कर रही है ताकि किसान उन्हें अपनी समर्थता के अन्तर्गत ले सकें। इस सम्बन्ध में औद्योगिक लागत तथा मूल्य ब्यूरो से अनुरोध किया गया था कि देश में निमित्त पेस्टीसाइड्स के प्रमुख मर्कों के बारे में लागत अध्ययन प्रारम्भ करें। औद्योगिक लागत तथा मूल्य ब्यूरो की रिपोर्ट में मूल्यों को कम करने के लिए कुछ गुंजाइश के संकेत मिलते हैं। अतः उद्योग के माध्यमों की गई थी जिसके परिणाम निर्माताओं ने 12 प्रतिशत तक कीटनाशी पदार्थों (पेस्टीसाइड्स) के कई मर्कों के मूल्यों को कम किया है। सरकार ने भी हाल ही में कीटनाशी पदार्थों पर उत्पाद शुल्क समाप्त कर दिया है। इसके अलावा मुख्य मंडियों से अनुरोध किया गया है कि पेस्टीसाइड्स और पेस्टीसाइड्स के उत्पादन में प्रयोग किए गए कच्चे माल पर विक्री कर सीमा शुल्क और अन्य स्थानीय करों से छूट दी जाये।

Loco Running Staff Grievances Committee

3741. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Loco Running Staff Grievances Committee set up according to an announcement in Lok Sabha on 18th August, 1973 was wound up after imposition of intertrial emergency;

(b) whether the said committee had completed its job and was wound up in agreement with the staff side;

(c) if not, whether the Government proposed to restore pre-emergency position by reviving the said committee;

(d) whether any such demand has been made by the staff side; and

(e) if so, what is the decision of the Government on the subject?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (e). The Loco Running Staff Grievances Committee was an ad hoc body constituted in 1973 for specifically dealing with certain issues, the main one being the determination of mode and manner of introduction of 10 hour duty for Loco Running Staff. After completing its work and laying down the programme for implementation of the 10 hours duty for Mail/Express/ Passenger trains and goods trains in a phased manner, the committee was revival does not arise.

Demands have been made that this Committee should be revived, but as already stated this was only an ad-hoc committee created for a specific purpose and the question of its revival does not arise.

Extension of Setidah-Lakshmikantapur Line

3742. SHRI MUKUNDA MANDAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether any survey was conducted for extending Sealdah-Lakshmikantapur to Kakdwip via Kulpi in the South Section of Eastern Railway;

(b) if so, the details thereof; and

(c) when is it proposed to start work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). A traffic survey for construction of a railway line from Lakshmikantapur to Kakdwip via Kulpi has

been completed. The survey revealed that the line will be 30 kms. long and will cost Rs. 3.77 crores. The line has not been found to attract sufficient traffic to justify its construction at present.

Paraffin Wax Unit at Haldia

3743. SHRI SHYAM SUNDER GUPTA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether sometime back petrosil Limited, in which US-Gulf Oil Company has 40 per cent share holding has submitted any proposal to set up a Paraffin Wax Unit at Haldia; and

(b) if so, reaction of Government to that proposal?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) In view of the additional capacity for the manufacture of paraffin wax proposed in the Public Sector at Madras and Barauni Refineries, from the demand point of view, the proposal of M/s Petrosil Limited to set up another paraffin wax plant at Haldia was not justified. It was therefore rejected.

Prices of Chloramphenicol

3744. SHRI SURENDRA BIKRAM: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is true that the prices of Chloramphenicol have fallen down sharply in the open market due to large imports of L-Base which have already arrived in January and February, 1978 and are still continuing;

(b) if so, in light of the above have Government received representation from the industry to reduce price of

L-Base distributed by the canalising agency to combat the large scale imports arriving due to various letters of credit opened before 27-9-1977;

(c) whether Government are aware that some interested officials are delaying the reduction of price of L-Base distributed by the canalising agency so as to enable the parties who have imported L-Base against REP Licences to benefit from the situation; and

(d) the reaction of Government thereto?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Prices of Chloramphenicol in Bombay Market are reported to have declined from Rs. 570/580 per kg. in December, 1977 to Rs. 510/520/515 per kg. in February/March, 1978. It is learnt that 10.15 tonnes have come in at Bombay Port from 1-1-78 to 14-3-78, other than imports through C.P.C.

(b) Representations have been received that the selling price of L-Base to be released by CPC may be lowered.

(c) and (d). BICP, who were asked to submit a report on fair selling price of L-Base after conducting cost examination of conversion of L-Base into Chloramphenicol of two small scales units, have submitted their report recently. The report is under consideration and final decision will be taken shortly.

मांडला-धरमकंटक रेलवे लाइन

3745. श्री इयाबलाल चुर्गे : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने मध्य प्रदेश के पिछड़े आदिवासी क्षेत्र मांडला से धरमकंटक पेंडा तक रेलवे लाइन विद्यमान के लिये सर्वेक्षण कार्य शुरू किया है; और